

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

(MP)CP(IB) 5/9/NCLT/AHM/2020

Coram: Hon'ble Ms. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2020**

Name of the Company: Moco Tech Industries
V/s
Balaji Steroids & Hormones Pvt Ltd

Section: Section 9 of the Insolvency & Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Nandan Sooji	Advocate	Operational creditor	Nandan Sooji
2.	Ashwin Patel	Partner	"	Ashwin Patel

ORDER

The Petitioner is represented through respective Counsel.

Learned Counsel for the Petitioner is at liberty to furnish Clarifactory Affidavit before the Registry.

The case is adjourned for hearing to 16.04.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 5th day of March, 2020